NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 62/397-398/NCLT/AHM/2016 (New) With all pending IA's & CA's CP No. 17/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2017

Name of the Company:

Mukund Subhash Karwa & Ors.

V/s.

Krishidhan Seeds Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION**

REPRESENTATION

SIGNATURE

1. Konal P Vaishnow Advocate

Leap No. 1 to 5

HARMISH K. SHAH

Advocate

Petioners

Learned Advocate Mr. Harmish Shah present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Respondents no. 1 to 5.

Petitioner filed written arguments.

At request of learned Counsel for Respondents for filing written arguments, list the matter on 30.05.2017.

> BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of May, 2017.